

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
RAJYA SABHA
UNSTARRED QUESTION NO. 733
ANSWERED ON 08.02.2021

AGREEMENT FOR SLUDGE MANAGEMENT FRAMEWORK

733 Shri Parimal Nathwani

Will the Minister of Jal Shakti be pleased to state:

- (a) whether Government has signed an agreement with Norwegian Institute of Bio-economy Research for development of sludge management framework in India;
- (b) if so, the details thereof; and
- (c) the current methods by which the nodal agencies in the country deal with the sludge accumulating in the rivers and the details thereof?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RATTAN LAL KATARIA)

(a) & (b) No Sir. However, a Research Collaboration Agreement has been signed between IIT, Kanpur and Norwegian Institute of Bio-economy Research regarding development of Sludge Management Framework.

(c) In general, sludge deposited in the river bed during the lean flow season (pre-monsoon season) gets washed off annually and transported downstream due to scouring of river bed during high stages in the river when velocities are high and lot of turbulence is generated. De-sludging of river beds, therefore, is usually not done. However, need based de-sludging in specific reaches of rivers / drains / conveyance channels is carried out by State Government as per priority. The conventional method used for de-sludging the rivers, conveyance channels / drains, is by using mechanical dredging. The dredged sludge/ material is thereafter, deposited at designated locations in terms of environment laws.
